

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 260 of 2011 in
R.P. (D.F.R.) No. 1326 of 2011 in
APPEAL No. 147 of 2009**

Dated: 14th November, 2011

BSES Rajdhani Power Ltd.

.... Appellant (s)

Versus

Delhi Electricity Regulatory Commission & Anr.

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **21.11.2011.**

COURT MASTER